

Annexure - 7

Name of the corporate debtor: GEEKAY COLONIZERS AND BUILDERS LIMITED Date of commencement of CIRP: 29-11-2023; List of creditors as on: 20-12-2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of claim under verification	Remarks, if any			
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted
1	The Assistant Commissioner of Income Tax, Bilaspur, C.G.	Central	NA	08/12/23	6,04,23,883.00	6,04,23,883.00	Government dues	0	0	No	NA	0	0	0	0.00	Demand from AY 2010-11 to AY 2017-18 raised in the matter as a result of security assessment. Principal Rs.4,18,55,885/-, Interest Rs.1,85,67,998/-
2	The Commissioner, CGST & Central Excise, Raipur, C.G.	Central	NA	13-12-2023 & 15-12-2023	1,15,65,208.00	1,15,65,208.00	Government dues	0	0	No	NA	0	0	0	0.00	Amount: Rs. 31,74,455/- Penalty: Rs. 33,10,755/- Interest: Rs. 50,79,998/- Total: 1,15,65,208/-
					7,19,89,091.00	7,19,89,091.00								0.00	0.00	